

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 114 of 2014

Dated : **18th September, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.... Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Ishita C. Dasgupta for R-1

Mr. M.G. Ramachandran for R-2

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **17th October, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt